

(c) The policy of the Government is to encourage private investment in the tourism sector including hotels by providing various incentives like tax exemptions, interest subsidy, concessional custom duty on import etc. These incentives are available to hotels in all the State including Gujarat.

Voluntary Retirement Scheme

2286. SHRI NARESH PUGLIA: Will the Minister of COAL be pleased to state :

(a) whether Coal Inida Ltd., and its sister concerns are introducing Voluntary Retirement Scheme;

(b) if so, the details thereof;

(c) the number of workers in excess, company-wise;

(d) whether the Unions and workers are coming forward for above scheme;

(e) if so, the details of benefits which are likely to be given to workers;

(f) the total burden on Government exchequer as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) Yes. Sir. CIL and its subsidiary companies have introduced 'Voluntary Retirement Scheme 1989' based on the guidelines laid down by the Govt.

(b) Besides payment of Gratuity and Contributory Provident Fund as per rules, this scheme provides for an exgratia amount equivalent to one and half months' wages for each completed years of service or monthly wages at the time of retirement multiplied by the number of months of service left before the normal date of retirement, whichever is less.

(c) The number of workers in excess as on 1.4.98, company-wise, are as follows:-

Eastern Coalfields Limited	12,580
Bharat Coking Coal Limited	7,100
Central Coalfields Limited	5,968

(d) Many workers are opting for the scheme.

(e) As at (b) above.

(f) For the year 1998-99, a budgetary support of Rs. 160 crores is being provided from the National Renewal Fund to finance the Voluntary Retirement Scheme in the Eastern Coalfields Limited and the Bharat Coking Coal Limited.

Economic Agenda

2287. PROF. P.J. KURIEN: Will the Minister of INDUSTRY be pleased to state :

(a) whether his Ministry has prepared a draft economic Agenda;

(b) if so, the details thereof;

(c) the main suggestions made by the Confederation of Indian Industry on the agenda;

(d) the reaction of the Government thereto; and

(e) the steps being taken by the Government to implement the same?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) (a) No, Sir.

(b) to (e) Do not arise.

[Translation]

Allocation of Funds for Ninth Plan

2288. SHRIMATI SURYAKANTA PATIL Will the Minister of TOURISM be pleased to state :

(a) whether State Governments have demanded to increase the Central allocation for tourism related development projects during the Ninth Five Year Plan period;

(b) if so, the details thereof and the financial assistance given for this purpose to each State during the said period State-wise;

(c) the criteria fixed for providing central assistance for tourism related development projects to States; and

(d) the effective action plan of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG) : (a) to (d) The State Governments have emphasised the need for providing larger allocation of funds for tourism development in each State. The Central Financial Assistance is aimed at supplementing their resources for the implementation of identified projects. The assistance is thus project based and is based on the performance of the States in the implementation of the projects. The State-wise details of financial assistance provided by the Central Government during 1997-98 are shown in the enclosed Statement-I and II.

Statement-I

State-wise details of Central Financial Assistance during 1997-98

Sl.No.	State	1997-98	
		(Rs. in Lakhs) Amt. Sanced.	(Rs. in lakhs) Amt. Released (installments)
1	2	3	4
1.	Andhra Pradesh	206.70	69.10
2.	Assam	288.88	94.20

1	2	3	4
3.	Arunachal Pradesh	271.00	82.50
4.	Bihar	233.07	76.38
5.	Goa	144.62	42.08
6.	Gujarat	111.84	41.90
7.	Haryana	108.24	44.83
8.	Himachal Pradesh	119.00	37.50
9.	J&K	293.35	86.25
10.	Karnataka	130.78	44.16
11.	Kerala	282.00	106.50
12.	Madhya Pradesh	119.31	49.22
13.	Maharashtra	169.84	49.14
14.	Manipur	186.11	56.35
15.	Meghalaya	85.70	28.05
16.	Mizoram	142.45	43.50
17.	Nagaland	116.90	40.58
18.	Orissa	557.05	180.00
19.	Punjab	52.87	15.72
20.	Rajasthan	107.33	52.27
21.	Sikkim	65.20	24.55
22.	Tamil Nadu	59.74	22.86
23.	Tripura	126.68	40.16
24.	Uttar Pradesh	221.10	76.17
25.	West Bengal	157.76	45.65
26.	Andaman & Nicobar	60.00	60.00
27.	Chandigarh	—	—
28.	Dadra Nagar Haveli	5.20	2.60
29.	Delhi	229.43	79.22
30.	Daman	60.17	17.25
31.	Lakshadweep	5.00	2.50
32.	Pondicherry	35.64	12.83
Grand		4752.96	1785.02

Statement-II*Projects Prioritised (1998-99)*

Sl.No.	State	No. of Projects Prioritised	Amount Prioritised (in lakhs)
1	2	3	4
1.	Andhra Pradesh	14	367.08
2.	Assam	12	397.00
3.	Arunachal Pradesh	7	131.00

1	2	3	4
4.	Bihar	10	325.00
5.	Goa	12	210.00
6.	Gujarat	15	400.00
7.	Haryana	12	312.00
8.	Himachal Pradesh	11	448.00
9.	J&K	17	525.00
10.	Karnataka	14	455.30
11.	Kerala	15	467.00
12.	Madhya Pradesh	17	421.00
13.	Maharashtra	10	265.00
14.	Manipur	13	220.00
15.	Meghalaya	15	180.00
16.	Mizoram	8	165.00
17.	Nagaland	10	200.00
18.	Orissa	7	368.00
19.	Punjab	8	402.34
20.	Rajasthan	25	431.00
21.	Sikkim	23	302.00
22.	Tamil Nadu	11	435.00
23.	Tripura	10	310.00
24.	Uttar Pradesh	35	740.00
25.	West Bengal		350.00
26.	Andaman & Nicobar	6	200.00
27.	Chandigarh	8	113.00
28.	Dadra Nagar Haveli	5	82.00
29.	Delhi	19	350.00
30.	Daman		
31.	Lakshadweep	3	31.00
32.	Pondicherry	11	189.00
Total		383	9791.64

*[English]***Health Club**

2289. SHRI SOMJIBHAI DAMOR: Will the Minister of TOURISM be pleased to state :

(a) whether the I.T.D.C. has rented out some areas for health club as added facility for its guest in its hotels;

(b) if so, the names of the Hotels and since when these Health Clubs are operating;